

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. RAJIV KALRA

IA 61956/2019, 61960/2019, in Petition(s) for Special Leave to Appeal (C) No(s). 10615/2019

INDIAN OVERSEAS BANK & ORS.

Petitioner(s)

VERSUS

GYANENDRA KUMAR & ANR.

Respondent(s)

IA No. 61960/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 61956/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 05-12-2019 These matters were called on for hearing today.

For Petitioner(s)

Ms. Mayuri Raghuvanshi, AOR

For Respondent(s)

Mr. Shekhar Kumar, AOR

Mr. Siddharth Bansal, Adv.

Mr. Yashaswini Bansal, Adv.

UPON hearing the counsel the Court made the following

O R D E R

Appearance : Ld. counsel for petitioner is present.

Ld. Counsel for respondent is present.

Respondent No. 1 has already filed the Counter Affidavit.

Delay in filing spare copy is condoned in respect of Respondent No. 2. Ld. Counsel for the Respondent No. 1 stated that address of Respondent No. 2 should be "Finance Secretary Union of India" instead of "Secretary Union of India". Registry to issue notice on the correct address.

Ld. Counsel for the Petitioner shall also amend the cause title within a period of two weeks.

List on 12.02.2020.

RAJIV KALRA
Registrar